

**Employment opportunities in food processing sector**

76. SHRI P.L. PUNIA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether any study has been conducted on the potential of food processing industry in the country for possibilities of enhancing in the income of farmers and generation of employment, if so, the details thereof;

(b) the details of food parks in the country, the number of food parks approved and started during last five years, State-wise; and

(c) the total number of people working in registered and unregistered food processing sectors, the number of people who will get employment from the new food parks along with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAMESWAR TELI): (a) Food processing and preservation activities has potential in enhancing income of the farmers as it helps in reducing post-harvest losses of agricultural produce on one hand and realization of better price of the agricultural produce on the other due to the demand for agri-produces by processing industries as raw material. Similarly, as per annual survey of industries 2016-17, among the registered manufacturing sectors, food processing accounts for largest share of employment and therefore it has huge potential for generation of employment.

(b) The State-wise details of food parks approved and made functional during the last five years is given in Statement (*See* below).

(c) As per latest available survey results of Annual Survey of Industries, 2016-17, the total number of persons engaged in the registered food processing sector is 18.54 lakhs. The number of person engaged in the unregistered food processing sector is 51.11 lakhs as per the report of NSSO conducted sample survey (73rd Round) under 'Economic Characteristics of Unincorporated Non-agricultural Enterprises in India' in 2015-16.

Each new Mega Food Park has the potential to create about 5,000 direct and indirect employment

**Statement***State-wise number of Mega Food Parks approved and made functional during the last five years*

Sl. No.	States	2014-15		2015-16		2016-17		2017-18		2018-19	
		Approved	Functional	Approved	Functional	Approved	Functional	Approved	Functional	Approved	Functional
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	0	0	1	0	0	0	0	0	0	1
2.	Arunachal Pradesh	0	0	0	0	0	0	1	0	0	0
3.	Assam	0	1	0	0	0	0	0	0	0	0
4.	Bihar	1	0	0	0	0	0	0	0	0	0
5.	Chhattisgarh	1	0	0	0	0	0	0	0	0	0
6.	Gujarat	1	0	0	0	0	0	0	0	0	1
7.	Haryana	0	0	1	0	0	0	0	0	0	0
8.	Himachal Pradesh	1	0	0	0	0	0	0	0	0	1
9.	Jharkhand	0	0	0	1	0	0	0	0	0	0
10.	Karnataka	0	1	0	0	0	0	0	0	0	0
11.	Kerala	0	0	2	0	0	0	0	0	0	0
12.	Madhya Pradesh	0	0	1	1	0	0	0	0	0	0

1	2	3	4	5	6	7	8	9	10	11	12
13.	Maharashtra	1	0	1	0	0	0	0	1	0	1
14.	Manipur	0	0	0	0	0	0	0	0	1	0
15.	Mizoram	0	0	1	0	0	0	0	0	0	0
16.	Nagaland	0	0	0	0	0	0	1	0	0	0
17.	Odisha	0	0	1	0	0	0	0	1	0	0
18.	Punjab	0	1	2	0	0	0	0	0	0	0
19.	Rajasthan	0	0	0	0	0	0	0	1	0	0
20.	Telangana	0	0	2	0	0	0	0	0	0	0
21.	Tripura	0	0	0	0	0	0	0	0	0	1
22.	Uttarakhand	0	0	0	0	0	0	0	0	0	1
23.	Uttar Pradesh	0	0	0	0	0	0	3	0	2	0
24.	West Bengal	0	0	0	1	0	0	0	0	1	0
TOTAL		5	3	12	3	0	0	5	3	4	6